

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 244 of 2012 - DB

(Arising out of OIO-KDL/COMMR/08/2012-13 dated 25/07/2012 passed by Commissioner of CUSTOMS-KANDLA)

Deepak Lilaram Asudani

13, Rajnigandha Bunglows,
Near Sant Kabir School, Thaltej,
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

Commissioner of C.-Kandla

CUSTOM HOUSE,
NEAR BALAJI TEMPLE,
KANDLA, GUJARAT

.....Respondent

APPEARANCE:

Shri Vikas Mehta, Consultant appeared for the Appellant

Shri Sanjay Kumar, Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 28.11.2024
DATE OF DECISION: 03.12.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No.243 of 2012-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**